

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70834 of 2018

(Arising out of Order-in-Appeal No.227-ST/APPL/LKO/2018 dated 23/03/2018 passed by Commissioner (Appeals) Customs, Central Excise & Service Tax, Lucknow)

M/s Mohan Construction Co,Appellant
(A-14 & 15, Alisha Nagar, Sector I, Jankipuram, Lucknow)
VERSUS

Commissioner of Central ExciseRespondent
(7A, Ashoka Marg, Lucknow)

APPEARANCE:

A letter on record, for the Appellant
Shri Sarweshwar T. Khairnar, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

FINAL ORDER NO.70065/2023

DATE OF HEARING : 30 August, 2023
DATE OF DECISION : 30 August, 2023

P.K. CHOUDHARY:

The appellant has filed a written communication for withdrawal of their appeal. Accordingly, appeal filed by the appellant is dismissed as withdrawn.

(Dictated and pronounced in open court)

Sd/-
(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

Sd/-
(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

akp